

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NOs. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,  
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013, IA NO. 110 OF 2014 &  
IA NO. 159 OF 2015, APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &  
IA NO. 160 OF 2015, APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF  
2015, APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**Dated: 21<sup>st</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 230 OF 2014**

**In the matter of:**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 231 OF 2014**

**In the matter of :**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 155 OF 2015****In the matter of :**

**BSES Rajdhani Power Ltd.** .....Appellant(s)  
**Delhi Electricity Regulatory Commission** Vs. ....Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar for R-1

**APPEAL NO. 156 OF 2015****In the matter of:**

**BSES Yamuna Power Ltd.** ....Appellant(s)  
**Delhi Electricity Regulatory Commission** Vs. ....Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar for R-1

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,  
IA NO. 110 OF 2014 & IA NO. 159 OF 2015****In the matter of:**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Delhi Electricity Regulatory Commission** Vs. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Arijit Maitra  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
Mr. Arun Kumar Datta

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &  
IA NO. 160 OF 2015**

**In the matter of:**

<b>BSES Rajdhani Power Ltd.</b>		<b>Vs.</b>	<b>...Appellant(s)</b>
<b>Delhi Electricity Regulatory Commission</b>			<b>...Respondent(s)</b>
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Arijit Maitra Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**In the matter of:**

<b>BSES Rajdhani Power Ltd.</b>		<b>Vs.</b>	<b>...Appellant(s)</b>
<b>Delhi Electricity Regulatory Commission</b>			<b>...Respondent(s)</b>
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Arijit Maitra Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-1 Mr. Arun Kumar Datta

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**In the matter of:**

<b>BSES Yamuna Power Ltd.</b>		<b>Vs.</b>	<b>...Appellant(s)</b>
<b>Delhi Electricity Regulatory Commission</b>			<b>...Respondent(s)</b>
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Arijit Maitra, Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-1 Mr. Arun Kumar Datta

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **05<sup>th</sup> April, 2017.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

jps/vg